GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 133 ANSWERED ON 26/07/2022

RELEASE OF FUNDS UNDER MGNREGS

*133. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds that have been released by the Union Government towards material and admin component for the first quarter of Financial Year 2022-23 under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) including previous year liability, if any, to the Government of Odisha;
- (b) whether there is any delay in release of the said funds and if so, the reasons therefor;
- (c) whether the State Government has requested for early release of such material component and if so, the details thereof including the timeframe;
- (d) whether it is a fact that such delay heavily impacts the creation of livelihood assets as well as its use by beneficiaries who need it most; and
- (e) if so, the action taken by the Government in this regard?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) to (e): A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 133 for 26.07.2022

(a)to(c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. Under Mahatma Gandhi NREGS, States furnish fund release proposals to the Government of India. Fund release to the States is a continuous process and Central Government is committed in making funds available to States for the implementation of the Scheme.

The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the "agreed to" Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the State. Also, States can make advance payments subject to recoupment after the release of funds from the Central Government.

In the month of March 2022, an amount of Rs. 639.68 crore was released to the State Government of Odisha for material and administrative components under Mahatma Gandhi NREGS and as informed by the State Government, an amount of Rs. 225 crore was available as an unspent balance as on 01.04.2022.

In the current FY 2022-23, an amount of Rs. 499 crore has been released **as first installment of first tranche** for material and administrative components under Mahatma Gandhi NREGS to the Government of Odisha.

(d)&(e): Funds were available with State Government in the beginning of the financial year 2022-23. Also, State Government can make advance payment to State Nodal Agency. The same can be adjusted against future releases by Central Government.
